

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.05.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1346 of 2022 in Comp. App. (AT) (Ins) No. 400 of 2022	Anand Divine Developers Pvt. Ltd. Vs. ICICI Prudential Venture Capital Fund Real Estate Scheme	Kartik Nayar	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 411 of 2022	Ashok Kumar Sarawagi Vs. Enforcement of Directorate & Anr.	Arisha Jain	
3.	Comp. App. (AT) (Ins) No. 420 of 2022	Rajan Mayor Vs. Eternity Footwear Pvt. Ltd. & Anr.	Ankur Garg	Arun Saxena-R1 Ashok Juneja-R2
4.	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjhunwala-R2
5.	Comp. App. (AT) (Ins) No. 485 of 2022	Navalkumar D. Bhoot Vs. Deegee Cotsyn Pvt. Ltd. & Ors.	Vikas Mehta	
6.	Comp. App. (AT) (Ins) No. 486 of 2022	Sanchit Saraf Suspended Director of Saraf Gartex Ltd. Vs. Kamakshi Kraftex Pvt. Ltd. & Anr.	Amol Vyas	Aishwarya Nikhil Yadav
7.	Comp. App. (AT) (Ins) No. 487 of 2022	Smt. Sunita Bardia Vs. IDBI Bank Ltd. & Anr.	Lokesh Mishra	
8.	Comp. App. (AT) (Ins) No. 488 of 2022	Ashok Kriplani, RP Vs. Sh. Itenderpal Singh Suspended Director of Nibula Print & Pack Pvt. Ltd. & Anr.	Shweta Mahajan	

9.	Comp. App. (AT) (Ins) No. 489 of 2022	Indian Overseas Bank Vs. Keshar Multiyarn Mill Ltd.	Gautam Singhal	
10.	Comp. App. (AT) (Ins) No. 494 of 2022	Manjeet Kaur Sran Vs. HBN Homes Colonisers Pvt. Ltd. & Ors.	Teejas Bhatia	
11.	Comp. App. (AT) (Ins) No. 504 of 2022	Printland Digital (India) Pvt. Ltd. Vs. Nirmal Trading Company	Sandeep Bisht	
12.	Comp. App. (AT) (Ins) No. 510 of 2022	Neesa Leisure Ltd. Through Its Resolution Professional Amit Jain Vs. Rajasthan State Industrial and Investment Corporation	Sumant Batra	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 457 of 2021	Manish Kumar Gupta Resolution Professional for Three C Projects Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr. With	Milan Singh Negi	Rachit Mittal-R1 Prateek Gupta-R2
14.	Comp. App. (AT) (Ins) No. 458 of 2021	Committee of Creditors of Three C Projects Pvt. Ltd. Through its Authorized representative Mr. Durga Das Agrawal Vs. New Okhla Industrial Development Authority & Anr. With	Prateek Gupta	Rachit Mittal Milan Singh Negi-R2
15.	Comp. App. (AT) (Ins) No. 460 of 2021	Lotus Zing Flat Owners Welfare Association Vs. New Okhla Industrial Development Authority & Anr.	Renuka Iyer	Rachit Mittal Milan Singh Negi-R2
16.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy Arijit Mazumdar0-R-1 Rahul Auddy-R2

17.	Comp. App. (AT) (Ins) No. 1003 of 2021 (With Defects)	Rajasthan Drugs and Pharmaceuticals Ltd. Through its Authorised Representative Laiqur Rahman Khan Vs. ATE Project Pvt. Ltd. & Ors.	Manoj K. Srivastwa	Alok Tripathi-R1 Prateek Kadewa-R3
18.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
19.	Comp. App. (AT) (Ins) No. 246 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Zicom Saas Pvt. Ltd. & Anr.	Aaditya Pande	Rubina Khan
20.	Comp. App. (AT) (Ins) No. 282 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Mahesh Kumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
21.	Comp. App. (AT) (Ins) No. 292 of 2022	Amit Jain Vs. Siemens Financial Services Pvt. Ltd.	Anjaneya Mishra	Ashwini Kr. Singh
22.	Comp. App. (AT) (Ins) No. 328 of 2022	Hemant Mehta Vs. Asst. Commissioner of State Tax & Ors.	Devarajan Raman	
23.	Comp. App. (AT) (Ins) No. 347 of 2022	Samsung India Electronics Pvt. Ltd. Vs Vineet Aggarwal Liquidator Nu Tek India Ltd.	Aditya Nayyar	
24.	Comp. App. (AT) (Ins) No. 336 of 2022	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	S K Pandey	Chaitanya Nikte-R1 Kunal Kanunugo Tanushree Sogani Atishay Jain-R3

For Hearing

25.	Comp. App. (AT) (Ins) No. 373 of 2022 (PH)	Ishrat Ali Vs. The Cosmos Co-operative Bank Ltd. With	Ashish Choudhury	Ananyaa Mazumdar Iva D'Costa Ninad Laud-R2
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26.	Comp. App. (AT) (Ins) No. 491 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr. With	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2
27.	Comp. App. (AT) (Ins) No. 492 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr. With	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2
28.	Comp. App. (AT) (Ins) No. 493 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr.	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2
29.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar
30.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
31.	Comp. App. (AT) (Ins) No. 162 of 2021	Monoranjan Roy Vs. Bengal Polypet & Ors.	Abhijit Bhattacharyya	Nandini Sen-R2 Binay Kr. Singhani Vikrant N. Goya-R5 Kanishk Khetan-R7
32.	Comp. App. (AT) (Ins) No. 32 of 2022 (With Defects)	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	Prachi Johri
33.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani- R1

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

34.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 1849, 1982 of 2021 & I.A. No. 284, 557, 645 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
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35.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma
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By order of Hon'ble Chairperson
-sd/-
Registrar